

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA

UNSTARRED QUESTION NO. 467  
TO BE ANSWERED ON JULY 19, 2017

BOGUS BUILDERS/DEVELOPERS

No. 467 SHRI RAJENDRA AGRAWAL:  
SHRIMATI RANJANBEN BHATT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has received complaints/representations regarding bogus builders/developers who have registered and enlisted a large number of customers for allotment of economically weaker sections/lower income group houses in the name of Centrally Sponsored Flagship Scheme i.e. Pradhan Mantri Aawas Yojana and if so, the details thereof; and

(b) whether the Government proposes to probe such cases and take punitive action accordingly against such builders/developers and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN  
AFFAIRS  
(RAO INDERJIT SINGH)

\*\*\*\*

(a) & (b): To deal with alleged complaints/representations regarding bogus builders/developers who have registered and enlisted a large number of customers for allotment of economically weaker sections/lower income group houses in the name of Pradhan Mantri Aawas Yojana (Urban) {PMAY(U)}, the following actions have been taken by the Ministry:

- (i) To ensure transparency and facilitate the citizens in registration for demand assessment, the Ministry has enabled the facility of online application using the platform of Common Service Centre (CSC) and PMAY(U) MIS Portal.

- (ii) A disclaimer has been posted on the website of the Ministry intimating general public that this Ministry has not authorized any private entity or person to collect money as a consideration for availing of any benefit under the PMAY (U) Mission.
- (iii) State/UT Governments have been requested to issue disclaimer/public notice cautioning the general public about unscrupulous individuals/ entities from cheating the general public.
- (iv) Principal Secretaries/ Secretaries in charge of Housing/ Urban Development have been requested to exercise vigil on such advertisements or instances where the nomenclature of PMAY (U) mission is being used with mala fide intentions and to proceed against the wrongdoers as per law. The States/ UTs have further been advised to issue appropriate instructions to the concerned officials at the district/ULB level for similar action at their end.
- (v) A public notice cautioning general public against possible fraud in the name of PMAY(U) (coloured advertisement) has been published on 14<sup>th</sup> May, 2017 in 51 major regional dailies (pan India) through DAVP.

\*\*\*\*\*